# GOVERNMENT OF INDIA RAILWAYS LOK SABHA

UNSTARRED QUESTION NO:1121 ANSWERED ON:02.03.2015 UNMANNED LEVEL CROSSINGS

Charitra Shri Ram; Chaudhary Shri C.R.; Chautala Shri Dushyant; Deo Shri Arka Keshari; Devi Smt. Rama; Dhruvanarayana Shri Rangaswamy; Hari Shri G.; Jadhav Shri Sanjay Haribhau; Kamal Nath Shri ; Kashyap Shri Virender; Kaswan Shri Rahul; Kataria Shri Rattan Lal; Khan Shri Md. Badariddoza; Mullappally Shri Ramachandran; Owaisi Shri Asaduddin; Panda Shri Baijayant "Jay"; Paraste Shri Dalpat Singh; Pradhan Shri Nagendra Kumar; Raut Shri Vinayak Bhaurao; Scindia Shri Jyotiraditya Madhavrao; Shekhawat Shri Gajendra Singh; Shewale Shri Rahul Ramesh; Singh Shri Bhola; Solanki Dr. Kirit Premjibhai; Tadas Shri Ramdas Chandrabhanji; Udhayakumar Shri M.; Venuqopal Shri K. C.; Yellaiah Shri Nandi

#### Will the Minister of RAILWAYS be pleased to state:

- (a) the number of manned/unmanned railway crossings in the country including Rajasthan and Kerala;
- (b) whether the Railways propose to close all unmanned level crossings in the country and if so, the details thereof, State-wise;
- (c) whether the Railways have any proposal to construct overbridges/underpasses at the unmanned crossings in the country including Alappuzha district of Kerala and if so, the amount allocated for the purpose during the last three years and the current year;
- (d) the number of accidents/casualties due to unmanned level crossings in the country along with compensation to the victims during the last three years and current year; and
- (e) the steps taken by the Railways to ensure the safety of train commuters and also the safety of the common people at the unmanned railway crossings in the country?

## **Answer**

### MINISTER OF STATE IN THE MINISTRY OF RAILWAYS

(SHRI MANOJ SINHA)

- (a) to (e): A Statement is laid on the Table of the House. STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (e) OF UNSTARRED QUESTION NO. 1121 BY SHRI VINAYAK BHAURAO RAUT, SHRIMATI RAMA DEVI, SHRI KAMAL NATH, SHRI VIRENDER KASHYAP, SHRI JYOTIRADITYA M. SCINDIA, DR. BHOLA SINGH, SHRI GAJENDRA SINGH SHEKHAWAT, SHRI ASADUDDIN OWAISI, SHRI MULLAPPALLY RAMACHANDRAN, SHRI RAMDAS C. TADAS, SHRI DALPAT SINGH PARASTE, SHRI DUSHYANT CHAUTALA, SHRI BAJJAYANT JAY PANDA, SHRI C.R. CHAUDHARY, SHRI RATTAN LAL KATARIA, DR. KIRIT P. SOLANKI, MD. BADARUDDOZA KHAN, SHRI ARKA KESHARI DEO, SHRI RAHUL SHEWALE, SHRI G. HARI, SHRI SANJAY HARIBHAU JADHAV, SHRI RAHUL KASWAN, SHRI R. DHRUVA NARAYANA, SHRI NAGENDRA KUMAR PRADHAN, ADV. M. UDHAYAKUMAR, SHRI NANDI YELLAIAH, SHRI RAM CHARITRA NISHAD AND SHRI K.C. VENUGOPAL TO BE ANSWERED IN LOK SABHA ON 02.03.2015 REGARDING UNMANNED LEVEL CROSSINGS
- (a) At present, there are 18785 manned and 11563 unmanned level crossings (UMLC) in the country including the States of Rajasthan and Kerala.
- (b) It is the endeavor of Railways to eliminate all unmanned level crossings by Manning/Closure/ Merger and Provision of Subways/Road Under Bridges (RUBs). In the last three year and upto January of current year, 4454 unmanned level crossings have been eliminated from Indian Railway network. Statewise break up of elimination of unmanned level crossings for last three years and current year is at Appendix.
- (c) 3259 numbers of unmanned level crossings have been planned to be eliminated by construction of Road over Bridges (ROBs) and Road Under Bridges (RUBs). No unmanned level crossing in Alappuzzha Distt exists on Indian Railways. These works of ROB and RUBs are undertaken under plan head 30 and allocation under the same for last three years and current year is as follows:

Year 2011-12 2012-13 2013-14 Total 2014-15 (3 years) 2011-14 Allocation 1200 1350 1490 4040 1740

(In Rs. crores)

#### (d) The details are as under:

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Year 2011-12 2012-13 2013-14 Total 2014-15 (3 years) 2011-14

No. of accidents at UMLCs 54 53 47 154 42

No. of persons died 204 124 99 427 114

No. of persons injured 141 85 118 344 81

Compensation paid 7.13 2.44 8.72 18.29 6.93 (in Lakhs)
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The compensation paid in a year need not necessarily relate to the accidents/casualties in that year alone. This amount depends upon the number of cases which are finalized in a particular year irrespective of the year(s) in which the accident they pertain to, have occurred. Furthermore, Railways have no statutory obligation under the Railways Act, 1989 or Railway Claims Tribunal Act, 1987, for payment of compensation in case of accidents at unmanned or manned level crossings. However, compensation in such accidents is paid by the Railways after the claims are decided by Civil Courts/Motor Accidents Claims Tribunals if Railways is held responsible for contributory negligence on their part.

(e) It is the endeavor of Railways to eliminate all unmanned level crossings by Manning/ Closure / Merger and Provision of Subways/ RUBs based on the availability of funds. Besides this other measure taken are # Provision of basic infrastructure on all unmanned level crossing # Periodic inspection of such crossings to ensure the above # Education of road users through Social awareness campaigns with the use of print and electronic media # SMS campaigns to create awareness amongst road users.